

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 141 /Confdl./2020  
I-8-2/2010 (Part-III)

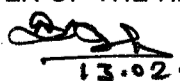
Bilaspur, dated the 13 February, 2020

The following Members of Higher Judicial Service, as specified in Column no. (2) of the table below, are hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) having jurisdiction of the areas mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assume charge of their office(s):-

**TABLE**

S. No.	Name & presently posted as	From	To	Jurisdiction of the Court	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Smt. Kiran Thawait, VII Additional District & Sessions Judge	Ambikapur	Ambikapur	Revenue District Surguja, Balrampur and Surajpur	Labour Judge, Labour Court
2.	Shri Om Prakash Jaiswal, XIII Additional District & Sessions Judge	Raipur	Raipur	Revenue District Raipur, Raipur Municipal Council Area, Birgaon Municipal Council Area and Dharsiva Block of Raipur	Labour Judge, Labour Court No. -1. He is also assigned the additional charge of Labour Court No. 2, Raipur having jurisdiction over the rest of the Revenue District Raipur and Gariaband except the jurisdiction of Labour Court No.-1, Raipur.
3.	Shri Ganesh Ram Patel, Additional District & Sessions Judge	Bilaspur	Bilaspur	Revenue District Bilaspur and Mungeli	Labour Judge, Labour Court
4.	Shri Shrikant Shriwas, II Additional District & Sessions Judge	Rajnandgaon	Rajnandgaon	Revenue District Rajnandgaon and Kabirdham	Labour Judge, Labour Court
5.	Shri Deepak Kumar Deshlhre, II Additional Judge to the Court of I Additional District & Sessions Judge	Durg	Durg	Revenue District Durg, Bemetara and Balod	Labour Judge, Labour Court
6.	Shri Shyam Sundar Kashyap, II Additional District & Sessions Judge	Baloda-Bazar	Baloda-Bazar	Revenue District Baloda-Bazar-Bhatapara	Labour Judge, Labour Court

BY ORDER OF THE HIGH COURT

  
13.02.2020  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Contd...2/-

(2)

Endt. No. 142 /Confdl./2020  
I-8-2/2010 (Part-III)

Bilaspur, dated the 13 February, 2020

Copy forwarded to: -

1. Deputy Registrar-cum-Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
15. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
16. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
17. Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
20.
  - i. Smt. Kiran Thawait, VII Additional District & Sessions Judge, Ambikapur,
  - ii. Shri Om Prakash Jaiswal, XIII Additional District & Sessions Judge, Raipur,
  - iii. Shri Ganesh Ram Patel, Additional District & Sessions Judge, Bilaspur,
  - iv. Shri Shrikant Shriwas, II Additional District & Sessions Judge, Rajnandgaon,
  - v. Shri Deepak Kumar Deshlhre, II Additional Judge to the Court of I Additional District & Sessions Judge, Durg,
  - vi. Shri Shyam Sundar Kashyap, II Additional District & Sessions Judge, Baloda-Bazar,  
*for information and compliance. He/She is directed to take charge of his/her new post on or before 17.02.2020 and send his/her handing and taking over charge reports to the Registry through the concerned District Judge.*
21. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.




13.02.2020

Contd...3/-

(3)

22. President, Industrial Court, Raipur for information.
23. Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
24. Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ M./Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
25. Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
26. Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
27. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
28. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ/ Dispatch/ Paybill), High Court of Chhattisgarh, Bilaspur for information.
30. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
31. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
32. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
33. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

 13.02.2020  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL